

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 6273
TO BE ANSWERED ON APRIL 02, 2026
BENEFICIARIES UNDER DAY-NULM

NO. 6273. SHRI ESWARASAMY K:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of beneficiaries covered under Deendayal Antyodaya Yojana- National Urban Livelihoods Mission (DAY-NULM) during the last five years, year and State/UT-wise including the members enrolled in Self-Help Groups (SHGs), individuals trained under skill development components, urban poor promoted as micro-enterprises and those provided with shelterless support;**
- (b) the details of the targets fixed, achievements made and funds sanctioned, released and utilized in this regard, year and State/UT-wise;**
- (c) the data on loans facilitated (number and amount, bank linkage versus interest subsidy) including the number of micro-enterprises established, survival rate of these enterprises at one and three year marks and the share of women, SC/ST and other vulnerable groups among beneficiaries, year and State/UT-wise; and**
- (d) the steps taken to strengthen market linkages, e-commerce integration, urban livelihood clusters, and convergence with other Central/State programmes such as PM SVANidhi, Atmanirbhar Bharat initiatives to enhance income sustainability for urban poor?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

- (a): The details on the number of beneficiaries covered under Deendayal Antyodaya Yojana- National Urban Livelihoods Mission during the last five years, year and State/UT-wise including the members enrolled in Self-Help Groups (SHGs) is placed at Annexure-I. The details on individuals trained under skill development components is placed at Annexure-II. The details on urban poor promoted as micro-enterprises is placed at Annexure-III. The details on the number of beneficiaries provided with shelterless support is not maintained by the Ministry of Housing and Urban Affairs.**

- (b): The year wise and State/UT wise details of target fixed, achievements made and fund sanctioned, released and utilized are placed at Annexure-IV.**
- (c): The cumulative details on loans facilitated (number and amount, bank linkage vs. interest subsidy) and the number of micro- enterprises established are placed at Annexure-V and Annexure-III respectively. However, the Ministry of Housing and Urban Affairs does not maintain year wise data on bank linkage vs. interest subsidy, details on the survival rate of micro-enterprises at one and three year mark. Similarly, information on the proportion of women, SC/ST and other vulnerable groups among the beneficiaries disaggregated by year and State/UT-wise is also not maintained.**
- (d): City Livelihoods Centres (CLCs) were established to strengthen market linkages for urban micro-enterprises, especially women-led ones, by connecting buyers and sellers and addressing demand–supply gaps. SHG products were promoted through various e-commerce platforms with over 2,000 products from SHGs listed online. In 2024, the ‘Urban Square’ event at Bharat Mandapam showcased SHG products and urban artisans, promoting inclusive development and expanding livelihood opportunities for street vendors. The mission concluded on 30.09.2024.**

ANNEXURE-I REFERRED IN REPLY TO PART (a) OF LOK SABHA QUESTION NO. 6273 TO BE ANSWERED ON APRIL 2, 2026 REGARDING 'Beneficiaries under DAY-NULM'

Number of members enrolled in SHGs							
S.No.	States/UTs	2020-21	2021-22	2022-23	2023-24	2024-25	Total
1	Andhra Pradesh	68917	50877	41739	75846	13036	250415
2	Arunachal Pradesh	217	578	303	390	262	1750
3	Assam	20331	16914	16772	34213	13468	101698
4	Bihar	28649	49564	54338	48319	18092	198962
5	Chhattisgarh	26195	31153	35545	26963	11174	131030
6	Goa	156	525	784	665	22	2152
7	Gujarat	35785	60691	48440	29011	14259	188186
8	Haryana	5414	10140	13870	8628	14961	53013
9	Himachal Pradesh	4119	2537	2379	2805	1164	13004
10	Jammu & Kashmir	1481	5010	6029	6387	3030	21937
11	Jharkhand	15504	44059	27774	29430	13599	130366
12	Karnataka	13094	28203	86491	79252	54533	261573
13	Kerala	29286	23521	23894	12960	6686	96347
14	Madhya Pradesh	51166	116264	111342	86338	30157	395267
15	Maharashtra	99603	120198	100160	129333	52675	501969
16	Manipur	582	5478	1420	1119	741	9340
17	Meghalaya	660	299	646	332	151	2088
18	Mizoram	445	1066	693	759	136	3099
19	Nagaland	729	192	169	239	51	1380
20	Odisha	9894	16852	20627	19419	5831	72623
21	Punjab	4521	8824	15079	12894	4764	46082
22	Rajasthan	33006	43994	30828	29781	14887	152496
23	Sikkim	81	170	156	219	0	626
24	Tamil Nadu	229894	245584	228545	170846	73848	948717
25	Telangana	28024	30217	35108	27487	7221	128057
26	Tripura	3969	6704	11524	13143	6729	42069
27	Uttar Pradesh	37451	83562	126590	129389	29222	406214
28	Uttarakhand	3725	5885	5883	5426	2509	23428
29	West Bengal	68297	67368	79179	69177	15949	299970
30	A & N Islands	204	326	110	10	48	698
31	Chandigarh	524	643	1251	1329	379	4126
32	Dadra & Nagar Haveli, Daman & Diu	0	0		0	0	0
33	Delhi	1765	2619	4736	1542	141	10803
34	Puducherry	1310	1397	1621	1514	194	6036
35	Ladakh	3	126	12	59	0	200
	Total	8,25,001	10,81,540	11,34,037	10,55,224	4,09,919	45,05,721

ANNEXURE-II REFERRED IN REPLY TO PART (a) OF LOK SABHA QUESTION NO. 6273 TO BE ANSWERED ON APRIL 2, 2026 REGARDING 'Beneficiaries under DAY-NULM'

Details on individuals trained under skill development components							
S.No	States/UTs	2020-21	2021-22	2022-23	2023-24	2024-25	Total
1	Andhra Pradesh	727	44	97	469	1119	2456
2	Arunachal Pradesh	0	0	1149	306	27	1482
3	Assam	689	4513	15120	4479	0	24801
4	Bihar	1226	3278	6945	1961	26	13436
5	Chhattisgarh	40	68	0	0	0	108
6	Goa	546	1202	596	169	107	2620
7	Gujarat	13840	25375	11597	10858	2183	63853
8	Haryana	720	787	8303	4605	28	14443
9	Himachal Pradesh	407	2163	1522	95	0	4187
10	Jammu & Kashmir	97	983	1139	197	0	2416
11	Jharkhand	779	1160	8329	7664	162	18094
12	Karnataka	2725	7880	3679	124	6289	20697
13	Kerala	1612	1658	4299	661	21	8251
14	Madhya Pradesh	13068	12527	66212	11764	1909	105480
15	Maharashtra	3773	2594	2405	15004	198	23974
16	Manipur	55	233	6655	3355	0	10298
17	Meghalaya	49	734	803	238	0	1824
18	Mizoram	1095	1126	616	1519	106	4462
19	Nagaland	0	0	172	410	0	582
20	Odisha	0	0	0	0	0	0
21	Punjab	6309	13438	23344	17739	1173	62003
22	Rajasthan	1369	7583	12537	18292	1196	40977
23	Sikkim	0	0	0	0	0	0
24	Tamil Nadu	0	993	22772	13417	0	37182
25	Telangana	142	186	227	0	0	555
26	Tripura	109	0	30	22	0	161
27	Uttar Pradesh	5964	26513	25480	10376	284	68617
28	Uttarakhand	25	259	1851	97	0	2232
29	West Bengal	409	4272	4988	907	0	10576
30	A & N Islands	0	0	83	60	0	143
31	Chandigarh	99	2437	1441	951	0	4928
32	Dadra & Nagar Haveli, Daman & Diu	0	0		0	0	0
33	Delhi	127	579	793	86	228	1813
34	Puducherry	0	137	1621	1422	14	3194
35	Ladakh	0	0	0	0	0	0
	Total	56,001	1,22,722	2,34,805	1,27,247	15,070	5,55,845

ANNEXURE-III REFERRED IN REPLY TO PART (a) and (c) OF LOK SABHA QUESTION NO. 6273 TO BE ANSWERED ON APRIL 2, 2026 REGARDING 'Beneficiaries under DAY-NULM'

Number of beneficiaries assisted for setting up Individual/ Group micro enterprises							
S.No.	States/UTs	2020-21	2021-22	2022-23	2023-24	2024-25	Total
1	Andhra Pradesh	4432	5134	8922	10136	5508	34132
2	Arunachal Pradesh	3	2	2	0	0	7
3	Assam	788	690	1123	1585	616	4802
4	Bihar	984	1217	2231	1759	761	6952
5	Chhattisgarh	4144	4698	7084	4380	3403	23709
6	Goa	54	35	18	1	1	109
7	Gujarat	1900	3676	4891	3770	2599	16836
8	Haryana	792	852	1242	1136	1682	5704
9	Himachal Pradesh	519	323	359	445	243	1889
10	Jammu & Kashmir	1793	1844	1578	1646	1090	7951
11	Jharkhand	758	2027	2028	2222	1034	8069
12	Karnataka	908	1666	4011	3520	4242	14347
13	Kerala	1564	1923	1885	2565	1885	9822
14	Madhya Pradesh	2129	9666	12582	8400	4892	37669
15	Maharashtra	6149	5187	6558	6031	3236	27161
16	Manipur	0	0	129	0	0	129
17	Meghalaya	2	15	3	7	4	31
18	Mizoram	309	79	140	106	39	673
19	Nagaland	38	50	38	21	20	167
20	Odisha	5498	4988	6046	5441	2356	24329
21	Punjab	645	1129	1458	1951	974	6157
22	Rajasthan	2120	2265	2420	3149	1486	11440
23	Sikkim	0	0	0	0	0	0
24	Tamil Nadu	49642	36387	25107	25209	23318	159663
25	Telangana	1344	1446	1347	1210	443	5790
26	Tripura	406	330	480	436	153	1805
27	Uttar Pradesh	4942	7282	12394	11943	4888	41449
28	Uttarakhand	1211	1127	1225	923	562	5048
29	West Bengal	1573	1874	2903	2505	1052	9907
30	A & N Islands	4	0	3	0	0	7
31	Chandigarh	0	68	92	99	20	279
32	Dadra & Nagar Haveli, Daman & Diu	0	0		0	0	0
33	Delhi	107	39	857	98	114	1215
34	Puducherry	135	7	71	73	24	310
35	Ladakh	4	17	0	0	1	22
	Total	94,897	96,043	1,09,227	1,00,767	66,646	4,67,580

ANNEXURE-IV REFERRED IN REPLY TO PART (b) OF LOK SABHA QUESTION NO. 6273 TO BE ANSWERED ON APRIL 2, 2026 REGARDING 'Beneficiaries under DAY-NULM'

Target & achievement from 01.04.2014 to 30.09.2024 under DAY-NULM		
Parameters	Target	Achievement
No. of Self Help Groups (SHGs) formed	6,60,650	10,02,545
No. of SHGs given revolving fund	4,71,000	6,79,705
No. of Candidates Skill Trained	26,03,400	15,42,952
No. of Skilled Candidates Placed	16,62,380	8,43,299
No. of Beneficiaries assisted for setting up individual/Group Micro Enterprises	5,33,500	9,81,899
No. of loans disbursed to SHGs under Bank linkage Programme	3,83,500	6,42,207

Central fund released & utilized during 2020-2023 under DAY-NULM							
							(Rs in crore)
Sl. No.	States/UTs	2020-21		2021-22		2022-23	
		Released	Utilized	Released	Utilized	Released	Utilized
1.	Andhra Pradesh	58.23	58.23	60.50	60.50	37.63	33.82
2.	Arunachal Pradesh	9.36	9.36	0.00	0.00	0.00	0.00
3.	Assam	21.92	21.92	32.91	32.91	20.16	20.16
4.	Bihar	30.90	30.90	0.00	0.00	0.00	0.00
5.	Chhattisgarh	0.00	0.00	14.71	14.71	0.00	0.00
6.	Goa	3.90	3.90	3.40	3.40	0.00	0.00
7.	Gujarat	71.58	71.58	49.67	49.67	32.66	32.66
8.	Haryana	10.54	10.54	14.22	14.22	12.82	12.82
9.	Himachal Pradesh	10.21	10.21	10.20	10.20	6.00	6.00
10.	Jammu & Kashmir	3.67	3.67	6.25	3.76	13.46	0.00
11.	Jharkhand	16.28	16.28	18.37	18.37	0.00	0.00
12.	Karnataka	32.07	32.07	0.00	0.00	0.00	0.00
13.	Kerala	27.90	27.90	35.38	35.38	29.23	29.23
14.	Madhya Pradesh	55.09	55.09	63.36	63.36	100.00	100.00
15.	Maharashtra	96.15	96.15	64.37	64.37	62.33	62.33
16.	Manipur	2.98	2.98	10.08	10.08	25.00	25.00
17.	Meghalaya	3.79	3.79	0.00	0.00	1.29	1.29
18.	Mizoram	16.17	16.17	14.98	14.98	10.00	10.00
19.	Nagaland	6.96	6.96	4.92	4.92	1.83	1.83
20.	Odisha	20.07	20.07	13.43	13.43	0.00	0.00
21.	Punjab	0.00	0.00	19.36	19.36	68.49	68.31
22.	Rajasthan	39.31	39.31	40.53	40.53	0.00	0.00
23.	Sikkim	1.10	0.54	0.00	0.00	0.00	0.00
24.	Tamil Nadu	110.65	110.65	104.67	104.67	6.00	6.00
25.	Telangana	38.10	38.10	31.69	31.69	100.00	100.00
26.	Tripura	13.48	13.48	14.17	14.17	2.00	2.00

27.	Uttar Pradesh	65.34	65.34	62.65	62.65	0.00	0.00
28.	Uttarakhand	6.05	6.05	2.00	2.00	8.60	8.60
29.	West Bengal	34.30	34.30	43.39	43.39	0.00	0.00
30.	A & N Islands	0.00	0.00	0.28	0.28	0.00	0.00
31.	Chandigarh	1.82	1.82	1.86	1.86	2.54	2.54
32.	Dadra & Nagar Haveli, Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00
33.	Delhi	0.00	0.00	0.00	0.00	0.00	0.00
34.	Puducherry	4.20	4.20	0.00	0.00	0.00	0.00
35.	Ladakh	0.00	0.00	2.10	0.66	0.00	0.00
	Total	812.12	811.56	739.47	735.54	540.04	522.59

Central fund released & utilized during 2024-2025 under DAY-NULM

Sl. No.	States/UTs	(Rs in crore)			
		2023-24		2024-25	
		Released	Utilized	Released	Utilized
1.	Andhra Pradesh	0.00	0.00	0.00	0.00
2.	Arunachal Pradesh	7.47	7.45	0.00	0.00
3.	Assam	16.62	16.62	0.00	0.00
4.	Bihar	10.00	9.81	0.00	0.00
5.	Chhattisgarh	15.00	11.05	0.00	0.00
6.	Goa	0.00	0.00	0.00	0.00
7.	Gujarat	40.79	40.79	6.25	2.75
8.	Haryana	0.00	0.00	0.00	0.00
9.	Himachal Pradesh	0.00	0.00	1.00	1.00
10.	Jammu & Kashmir	0.00	0.00	0.00	0.00
11.	Jharkhand	12.00	11.94	0.00	0.00
12.	Karnataka	26.25	24.90	0.00	0.00
13.	Kerala	15.00	15.00	5.00	4.63
14.	Madhya Pradesh	10.00	9.12	0.00	0.00
15.	Maharashtra	90.09	89.59	0.00	0.00
16.	Manipur	5.35	5.14	0.00	0.00
17.	Meghalaya	2.80	2.54	0.00	0.00
18.	Mizoram	3.99	3.99	0.00	0.00
19.	Nagaland	7.38	7.38	0.00	0.00
20.	Odisha	8.44	8.44	0.00	0.00
21.	Punjab	0.00	0.00	0.00	0.00
22.	Rajasthan	15.00	13.42	0.00	0.00
23.	Sikkim	1.00	1.00	0.00	0.00
24.	Tamil Nadu	85.00	85.00	0.00	0.00
25.	Telangana	25.00	0.00	0.00	0.00
26.	Tripura	10.86	10.86	0.00	0.00
27.	Uttar Pradesh	33.98	33.98	8.75	8.75
28.	Uttarakhand	0.00	0.00	2.50	2.36
29.	West Bengal	45.42	45.42	5.00	0.00
30.	A & N Islands	0.34	0.00	0.00	0.00
31.	Chandigarh	3.55	3.55	0.50	0.50
32.	Dadra & Nagar Haveli, Daman & Diu	0.00	0.00	0.00	0.00
33.	Delhi	0.00	0.00	0.00	0.00
34.	Puducherry	5.11	5.11	0.00	0.00
35.	Ladakh	0.00	0.00	0.00	0.00
	Total	496.44	462.10	29.00	19.99

ANNEXURE-V REFERRED IN REPLY TO PART (c) OF LOK SABHA QUESTION NO. 6273 TO BE ANSWERED ON APRIL 2, 2026 REGARDING 'Beneficiaries under DAY-NULM'

Individual Enterprises				
S. N	Name of the States/UTs	SEP - Individual	Amt Sanctioned (In Lakhs)	Interest Subsidy Released (In Lakhs)
1	Andhra Pradesh	94,540	92,218	37
2	Bihar	16,031	17,555	0
3	Chhattisgarh	38,304	35,017	46
4	Goa	97	155	1
5	Gujarat	29,556	30,800	136
6	Haryana	8,146	9,358	36
7	Himachal Pradesh	3,995	4,708	18
8	Jharkhand	13,136	12,155	3
9	Karnataka	23,021	31,631	362
10	Kerala	7,475	10,370	15
11	Madhya Pradesh	87,917	95,683	122
12	Maharashtra	49,240	55,121	453
13	NCT of Delhi	1,350	1,264	0
14	Odisha	20,548	20,763	19
15	Punjab	13,629	13,569	2
16	Rajasthan	33,444	33,137	87
17	Tamil Nadu	72,994	42,584	82
18	Telangana	16,506	14,409	3
19	Uttar Pradesh	84,113	1,09,728	326
20	Uttarakhand	9,537	13,528	7
21	West Bengal	10,594	11,628	10
22	Arunachal Pradesh	77	135	7
23	Assam	5,557	7,045	3
24	Manipur	161	230	0
25	Meghalaya	171	214	0
26	Mizoram	1,973	3,380	82
27	Nagaland	324	538	0
28	Sikkim	39	67	0
29	Tripura	2,277	3,264	0

30	Andaman & Nicobar Islands	9	15	0
31	Chandigarh	597	586	0
32	J& K	17,696	31,196	130
33	Ladakh	41	78	0
34	Puducherry	455	364	2
35	Dadra and Nagar Haveli, Daman and Diu	0	0	0
	ALL INDIA	6,63,550	7,02,493	1,993

Group Enterprises				
S.N	Name of the States/UTs	SEP - Group (Members)	Amt Sanctioned (In Lakhs)	Interest Subsidy Released (In Lakhs)
1	Andhra Pradesh	12,821	14,317	3.29
2	Bihar	182	72	0
3	Chhattisgarh	13,989	5,724	1.91
4	Goa	190	178	0
5	Gujarat	1,959	478	1.68
6	Haryana	947	508	2.02
7	Himachal Pradesh	115	105	0.39
8	Jharkhand	97	28	0
9	Karnataka	8,273	5,890	20.61
10	Kerala	7,582	6,469	2.16
11	Madhya Pradesh	8,994	4,125	2.29
12	Maharashtra	18,805	6,241	58.31
13	NCT of Delhi	8	2	0
14	Odisha	28,873	12,535	1.26
15	Punjab	0	0	0
16	Rajasthan	1,073	411	0.04
17	Tamil Nadu	2,45,733	1,50,207	107.63
18	Telangana	54	47	0
19	Uttar Pradesh	7,722	7,663	4.34
20	Uttarakhand	37	24	0
21	West Bengal	4,996	1,537	0

22	Arunachal Pradesh	0	0	0
23	Assam	1,849	736	0.09
24	Manipur	0	0	0
25	Meghalaya	0	0	0
26	Mizoram	707	427	16.65
27	Nagaland	184	50	0
28	Sikkim	0	0	0
29	Tripura	6	4	0
30	Andaman & Nicobar Islands	0	0	0
31	Chandigarh	0	0	0
32	J& K	299	406	0.65
33	Ladakh	0	0	0
34	Puducherry	199	60	0
35	Dadra and Nagar Haveli, Daman and Diu	0	0	0
	ALL INDIA	3,65,694	2,18,244	223.35

SHG Bank Linkage				
S.N	Name of the States/UTs	SHG Bank Linkage	Amt Sanctioned (In Lakhs)	Interest Subsidy Released (In Lakhs)
1	Andhra Pradesh	214482	35,54,032	6,368.7
2	Bihar	16168	29,747	0.0
3	Chhattisgarh	11063	29,152	6.2
4	Goa	34	180	0
5	Gujarat	11042	37,017	54.0
6	Haryana	1175	2,922	0.6
7	Himachal Pradesh	1404	4,214	8.3
8	Jharkhand	6982	13,861	0.1
9	Karnataka	10079	50,293	14.3
10	Kerala	35501	4,75,487	1,337.1
11	Madhya Pradesh	19073	44,673	5.6
12	Maharashtra	53547	2,36,295	261.5

13	NCT of Delhi	7	9	0
14	Odisha	17540	76,416	0.3
15	Punjab	278	219	0
16	Rajasthan	3781	9,411	1.5
17	Tamil Nadu	98855	12,93,656	66.8
18	Telangana	91096	12,24,531	448.1
19	Uttar Pradesh	15253	5,167	0
20	Uttarakhand	799	1,307	0
21	West Bengal	53174	1,06,247	11.3
22	Arunachal Pradesh	19	111	1.6
23	Assam	7519	26,592	0.2
24	Manipur	116	232	0
25	Meghalaya	6	12	0
26	Mizoram	271	1,006	12.0
27	Nagaland	0	0	0
28	Sikkim	0	0	0
29	Tripura	4753	17,102	0
30	Andaman & Nicobar Islands	1	10	0
31	Chandigarh	0	0	0
32	J& K	266	351	0.6
33	Ladakh	0	0	0
34	Puducherry	965	6,528	0
35	Dadra and Nagar Haveli, Daman and Diu	0	0	0
	ALL INDIA	675249	72,46,780	8,598.8